

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

Reminder- II

To

The Principal District & Sessions Judge,  
Anantnag, Budgam, Bhandarwah, and Kargil

NO:- 54851-55/SH Dated :- 23/1/2019

Subject :- Awaiting information relating to Matrimonial Cases.

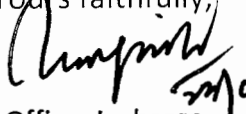
Sir,

Kindly refer to this office letter NO:- 51224-47/Sts dt:- 07.01.2019 and 52065-80/Sts Dt:- 15.01.2019 on the subject cited above, the requisite information is still awaited despite lapse of over two weeks .

In this connection, it is again request to kindly expedite the matter and transmit the same **tomorrow positively** to this registry by tele fax NO: 0191 - 2539896 so that we may able to communicate the requisite information to the concerned authority .

Matter may be treated as most urgent,

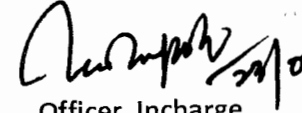
Yours faithfully,

  
Officer Incharge  
Statistical Section

NO:- 54851-55/Sts Dt:- 23/1/2019

Copy to the:-

Incharge NIC High Court of J&k, Jammu for uploading the same on the High Court web site .

  
Officer Incharge  
Statistical Section